

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No. 1278/96

Date of Order : 1.9.98

BETWEEN :

G.C.Mudhappa

.. Applicant.

and

1. The Deputy Director General,
Geological Survey of India,
Training Institute, GSI Complex,
Bandlaguda, Hyderabad.
2. The Director General, Geological
Survey of India, 27 Jawaharlal Nehru
Road, Calcutta.
3. Union of India, rep. by its
Secretary, Ministry of Mines, Sastry
Bhavan, New Delhi.

.. Respondents.

- - -

Counsel for the Applicant

.. Mr.D.Linga Rao

Counsel for the Respondents

.. Mr.N.R.Devraj

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CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

- - -

O R D E R

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

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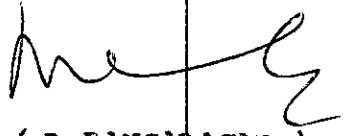
Mr.D.Linga Rao, learned counsel for the applicant and Mr.N.R.Devraj, learned standing counsel for the respondents.

2. This OA is filed for a declaration that the applicant is entitled for promotion to the post of Assistant in Geological Survey of India, Training Institute in the reserved vacancy (4th reaster point) for ST in accordance with the rule of reservation envisaged in Rule 11.1 of Chapter 11 of Brochure on Reservation for SC and ST in services published by Government of India, Ministry of Personnel, Public Grievances and Pensions, Department of Personnel and Training, New Delhi, 1987 with all consequential benefits from the date on which he became eligible by holding the action of the respondents in denying the claim of promotion to the post of Assistant while passing promotion orders by proceedings No.3677/A20011/18/PMC/83, dated 2.4.96 is illegal, arbitrary, discriminatory and for consequential benefits as mentioned.

3. Today when the OA was taken up for hearing the learned counsel for the applicant produced the letter written by the applicant addressed to R-1 wherein he has stated that he is withdrawing this OA as he has got promotion as Assistant w.e.f. 5.12.96.

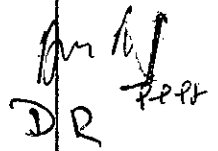
4. In view of the above the OA is disposed of as infructuous. No costs.


(B.S. JAI PARAMESHWAR)
Member (Judl.)
1.9.98


(R.RANGARAJAN)
Member (Adm.)

Dated : 1st September, 1998

(Dictated in Open Court)


DR

..3..

Copy to:

1. The Deputy Director General, Geological Survey of India, Training Institute, GSI Complex, Bandlaguda, Hyderabad.
2. The Director General, Geological Survey of India, 27 Jawaharlal Nehru Road, Calcutta.
3. Secretary, Min. of Mines, Sastry Bhavan, New Delhi.
4. One copy to Mr. D. Linga Rao, Advocate, CAT, Hyderabad.
5. One copy to Mr. N. R. Devraj, Sr. CGSC, CAT, Hyderabad.
6. One copy to D. R. (A), CAT, Hyderabad.
7. One duplicate copy.

YLKR

20/9/98 (7)

II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI G.S. JAI PARAMESHWAR :
M(J)

DATED: 1/9/88

ORDER/JUDGMENT

M.A/R.A/C.P.NO.

in

C.A. NO. 1278/86

~~ADMITTED AND INTERIM DIRECTIONS
ISSUED~~

~~ALLOWED~~

~~DISPOSED OF WITH DIRECTIONS~~

~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~DISMISSED FOR DEFAULT~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS~~

~~YLKR~~

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH
21 SEP 1998
HYDERABAD BENCH